

if they marry, I think they can just forego begetting a child till the age of 30 or 35 when they retire. After 35, they can get a child and make their family life very happy.

SHRI KHURSHED ALAM KHAN: May I know from the hon. Minister whether it is a fact that some of the air hostesses have gone to the court about this restriction, and if so, the case being *subjudice*, whether the hon. Minister can express any definite opinion about this?

SHRI PURUSHOTTAM KAUSHIK: One of the air hostesses serving in Air India went to the court of law against the discrimination made by Air India in giving permission to marry for the air hostesses who are of European nationality and not giving permission to the Indian hostesses. She went to court before the Government accorded approval for permission to marry and not after that.

SHRIMATI KANAK MUKHERJEE: Why is there discrimination between the Indian and non-Indian air hostesses?

(Interruptions)

SHRI SITARAM KESRI: You have put so many questions. Why are you objecting to my putting a question?

MRI, CHAIRMAN: You den also put a question.

श्री सीताराम केसरी : सभापति महोदय, मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहूंगा कि यह बात आप अच्छी तरह से जानते हैं कि बहुत सारी विमान परिचारिकाएँ नियुक्ति के उपरान्त विवाह करने के बाद नौकरी छोड़ कर चली जाती हैं, इसलिए उनके लिए आपने इस प्रकार की शर्तें लगा रखी हैं, लेकिन जो लड़कियाँ विमान परिचारिका का काम करने के बाद स्वयं नौकरी छोड़ कर चली जाती हैं, क्या उन पर भी

यह शर्त लागू होती है और क्या उनको भी इसी प्रकार से डिफ़ॉल्टर माना जाता है ?

श्री पुरुषोत्तम कौशिक : श्रीमन् बात यह है कि बांड के पीरियड में जिस कारण से भी कोई नौकरी छोड़ कर जाता है उस पर बांड की शर्तें लागू होती हैं और उसमें किसी तरह का कोई अन्तर नहीं किया जाता है ।

SHRI ARVIND GANESH KULKARNI: I am only interested in knowing this, as there is very little time left, as to why there should be a ban at all when this is a natural human process. You don't mean to say that the Government have no married women in their organisations. What is the deficiency? And suppose they are in the service and have got some other affair, how can you stop that? This is, Sir, totally unfair. Would he withdraw it altogether?

SHRI PURUSHOTTAM KAUSHIK: It is just in an effort to stop that other affairs that we are giving permission to the air hostesses to marry.

SHRIMATI LEELA DAMODARA MENON: Sir, on a point of order.

(Interruptions)

SHRIMATI AMBIKA SONI: Sir, I am extremely sorry that an important question like this has been treated very lightly, possibly because this House is male dominated. But there is no reason why the minority in this House should suffer at the hands of the majority.

Sir, the hon. Minister has very glibly said that no Member of this House would deny him the point if he said that the population problem is a great problem for the country. We concede that. But is this the only way the Government is going to tackle the population problem of this country? And, Sir, the Minister has very glibly again said that there is no harm if an air hostess waits till